

(6)

GA 52/07

24.07.07

Hon Mr P.K. Chatterji, AM

Sri S. Hasnain learned counsel for the applicant says that on the analogy of identical GAs with identical facts which were dismissed being not maintainable by this Tribunal, this GA has also become not maintainable. Therefore, he would like to withdraw the same.

The GA is, therefore, dismissed as not maintainable.

M. S. Hasnain
AM

me